## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose *	Section	Name of the Parties M/s. / Mr.
CP 132/16	TP 65/17	For Complia-	433€	Nirlon Ltd., Vs Force Fitness(India) Pvt. Ltd.
		nce		

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

Mishta land.

Petitioner

Michteran

9900967065.

Counsel for petitioner is present. She is directed to comply the objections raised by the Registry. None appeared for respondent.

Respondent is called, absent.

List it on 04.09.2017.

MEMBER (J)

MEMBER (T)